

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/25(KB)2016
IA(COMPANIES.ACT)/55(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	SAJAN KUMAR BHAGAT HUF & ANR VS UCIC PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance VC and Physical (Hybrid) Mode

Mr. Shaunak Mitra, Adv.] For the Respondents in IA55/2024
Ms. Jovesia Sabbaha, Adv.]
Mr. K. Sway, Adv.]

ORDER

1. IA(COMPANIES.ACT)/55(KB)2024
 - a) None appears for the Applicant. Ld. Counsel for the respondent present.
 - b) Therefore, matter is adjourned to **09.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)